

Regarding need to expedite completion of the Vizhinjam-Navaikkulam Outer Ring Road Project in Kerala-Laid

ADV. ADOOR PRAKASH (ATTINGAL): I would like to draw the attention of the Government towards a very urgent matter relating to delay in the execution of Vizhinjam - Navaikkulam Outer Ring Road project in Kerala. The inordinate delay in completion of this project is causing great difficulties for land owners whose property and land earmarked for this project. The land owners who voluntarily handed over the documents almost two years back are still waiting for compensation. The initial hurdles including cost sharing of land acquisition are cleared now. But 3A notification for this project is not yet cleared. Land owners are protesting over the delay in disbursement of compensation. They are also concerned over the terms of compensation and are demanding replacement value for their properties. I request the Government to take immediate measures for necessary clearances and early execution of this project.